

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

422(ND)2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2018**

**NAME OF THE COMPANY: Sh. Sanjay Kumar Jain & Ors. Vs. Bay Securities
Pvt. Ltd.**

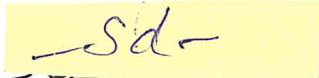
SECTION OF THE COMPANIES ACT: 241-242

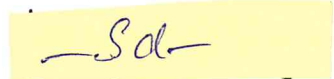
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Mr. Jaswant Singh, (PCS)

ORDER

CA 364/2018 has been filed by the petitioner praying for certain urgent relief. Notice of this application be effected on Respondent through counsel returnable on 10th September, 2018. Dasti.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)